

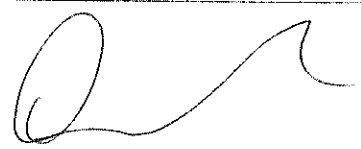
D/10

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, LUDHIANA.

ORDER

In pursuance of Hon'ble High Court letter bearing Endst No.439.Spl.Gaz.II(12G) dated 01.05.2017 and no.1237.Spl.Gaz.(II)(12G) dated 04.05.2013 the courts will be closed due to summer vacation for Civil work (except urgent matters) from 1st June, 2017 to 30th June, 2017. The urgent Civil/ Criminal work of the Superior Judicial Officers shall be attended to, during the summer vacation, by the Officers on duty. However, remaining Superior Judicial Officers (District and Sessions Judge/ Addl. District and Sessions Judges) of this Sessions Division shall avail summer vacation from 08.06.2017 to 30.06.2017. As such Superior Judicial Officers working in this Sessions Division will perform duties as per schedule below. The courts shall resume normal functioning of Civil and Criminal work w.e.f.01.07.2017:-

Sr.No.	Name of the Officer	Period of vacation	Period of performing Duty/ if any and nature of work to be assigned.	Remarks.
1	District and Sessions Judge	08.06.2017 to 30.06.2017	01.06.2017 to 07.06.2017 (Urgent Civil work)	In the absence of undersigned, urgent civil work shall be looked after by senior most Addl. District and Sessions judge, available at headquarters.
2	Sh.Jatinder Pal Singh Khurmi, A.D&SJ, Ludhiana.	01.06.2017 to 15.06.2017	16.06.2017 to 30.06.2017 urgent civil work and urgent criminal work of Police stations falling under Sub Divisions Khanna, Samrala, Jagraon and Payal.	In his absence, urgent Civil and criminal work shall be looked after by Sh.J.S.Kang, A.D&SJ, Ludhiana.
3	Sh.Jasvir Singh Kang, A.D&SJ, Ludhiana.	01.06.2017 to 15.06.2017	16.06.2017 to 30.06.2017 urgent criminal work falling under police stations of Ludhiana headquarters.	In his absence, urgent criminal work shall be looked after by Sh.J.P.S.Khurmi, A.D&SJ, Ludhiana.
4	Sh.Kuldip Kumar Kareer, A.D&SJ, Ludhiana.	16.06.2017 to 30.06.2017	08.06.2017 to 15.06.2017 (Urgent civil work and urgent criminal work of police stations falling under Sub Divisions Khanna, Samrala, Jagraon and Payal.	In his absence urgent civil and criminal work shall be looked after by Sh.VirinderAggarwal, A.D&SJ, Ludhiana.
5	Sh.Virinder Aggarwal, A.D&SJ, Ludhiana.	16.06.2017 to 30.06.2017	08.06.2017 to 15.06.2017 urgent criminal work of police stations falling under Ludhiana headquarters,	In his absence urgent criminal work shall be looked after by SH.K.K.Kareer, A.D&SJ, Ludhiana.



In case any Duty Officer happens to be on leave or otherwise away from headquarters between 08.06.2017 to 30.06.2017, duty work shall be looked after by the senior most Judicial Officer available at headquarters Ludhiana.

After dealing with the urgent matters, the respective files be sent back to the concerned courts and fresh instituted civil matters of urgent nature filed during vacation period be put up before the undersigned, on 01.07.2017 for entrustment.

26.05.2017

  
District and Sessions Judge,  
Ludhiana. 26/05/2017

Endst No. 2425 /G Dated Ludhiana 26 May, 2017

Copy forwarded to the followings, for information and necessary action:-

- 1.The Registrar General, Hon'ble High Court of Punjab and Haryana, Chandigarh.
- 2.All the Judicial Officers working in this Sessions Division.
- 3.The Commissioner of Police, Ludhiana.
- 4.The District Attorney, Ludhiana.
- 5.The Superintendent, Central Jail, Borstal Jail, Women Jail, Observation Home, Ludhiana.
- 6.The Presidents/ Secretaries, Bar Associations, Ludhiana, Payal, Khanna, Samrala and Jagraon.
- 7.Reader/ Ahlmad/DSA of this court.

  
District and Sessions Judge,  
Ludhiana. 26/05/2017